## GOVERNMENT OF INDIA MINISTRY OF POWER

# LOK SABHA UNSTARRED QUESTION NO.3893 TO BE ANSWERED ON 03.01.2019

#### **IMPLEMENTATION OF DDUGJY**

### 3893. SHRI GUTHA SUKENDER REDDY:

Will the Minister of POWER be pleased to state:

- (a) whether the Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY) is not being implemented in the ground level properly, if so, the details thereof and the reasons therefor;
- (b) whether the DDUGJY Scheme is suffering from lack of sufficient funds for its implementation if so, the details thereof; and
- (c) the steps being taken by the Government for release of sufficient funds to the scheme for its proper implementation?

#### ANSWER

# THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER AND NEW & RENEWABLE ENERGY

(SHRI R. K. SINGH)

(a) to (c): Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY) is being implemented well across the country. Under DDUGJY, 4505 new projects of Rs.42676.67 crore have been sanctioned. An additional amount of Rs.11,996 crore have also been sanctioned for 14 States under DDUGJY for creation of additional infrastructure to cater to the requirement of households electrification being done under Saubhagya. Funds are released based on the utilization of funds already released and physical progress as per the guidelines of the scheme. During the last four years (2014-15 to 2017-18) an amount of Rs.25,135 crore has been disbursed to States under DDUGJY including RE Component.

As per the information furnished by the States, all the unelectrified inhabited census villages stand electrified on 28.04.2018. The works of feeder separation, system strengthening, metering and intensive electrification of electrified villages, is under implementation to help the States achieving the universal electrification and 24x7 power for all across the country.

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